

S.No.29

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-05-2024 AT 10:30 AM**

CP(IB) No. 167/9/HDB/2023
u/s. 9 of IBC, 2016

IN THE MATTER OF:

M/s. COSR Ventures

...Operational Creditor

AND

Lumiford Private Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Orders not pronounced. **Matter re-posted for orders on 10.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)